

PROCEEDINGS OF HIGH COURT OF KARNATAKA, BENGALURU

PREAMBLE: High Court Notification No. HCE 30/2009 dated 13.10.2015, inviting applications from eligible candidates for recruitment to the post of Typists on the establishment of the High Court of Karnataka.

**ORDER NO. HCE 30/2009
BENGALURU, DATED 21st DECEMBER 2016**

Under High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973 as amended from time to time, read with Rules 7 & 8 of High Court of Karnataka Service (Direct Recruitment by Selection) Rules, 1984, the following candidates are selected and appointed as Typist on the establishment of High Court of Karnataka under Residual Parent Cadre and Local Cadre, with immediate effect, in the scale of pay of Rs. 11,600 – 200 – 12000 – 250 – 13000 – 300 – 14200 – 350 – 15600 – 400 – 17200 – 450 – 19000 – 500 - 21000 with admissible allowances as per rules, subject to the conditions enumerated below:

RESIDUAL PARENT CADRE

Sl. No.	Name of the candidates Sriyuths/Smts.	Sl. No.	Name of the candidates Sriyuths/Smts.
1	KUSUMA KARTHIK P N VANNAPPA COMPOUND, 2 nd LINK CROSS, GOWRIPET KOLAR – 563101 Appln. No. HCK1509TYP001106	3	VIDYASHREE H No.1880, 18 th C MAIN, 41 st B CROSS, 4 th T BLOCK, JAYANAGAR 9 th BLOCK, BENGALURU – 560041 Appln. No. HCK1509TYP001519
2	GEETHA P G MUTTHUSHETTY STREET, KONANUR, ARAKALAGUDU HASSAN - 573130 Appln. No. HCK1509TYP000449	4	CHANDRASHEKAR N No. 27, HOSAMOLE, UPPARASTREET, CHAMARAJANAGARA - 571115 Appln. No. HCK1509TYP001378

Sl. No.	Name of the candidates Sriyuths/Smts.	Sl. No.	Name of the candidates Sriyuths/Smts.
5	SUNITA BADIGER D.No.1035, MAHANTESH NAGAR GHATAPRABHA, GOKAK, BELAGAVI - 591306 Appln. No. HCK1509TYP001126	8	VEENA EWS-176, 3 rd STAGE, HEBBAL, SUBRAMANYANAGAR, MYSURU - 560016 Appln. No. HCK1509TYP000135
6	GIRISH PATGAR No.175, BHARATHIHITLU, HOLANAGADDE, KUMTA, UTTARA KANNADA - 581351 Appln. No. HCK1509TYP001462	9	GODAVARI MAMANI SANGANABASAPPA, GULEDGUDD, WARD No.03, TIPPAPETH, BADAMI, BAGALKOT - 587203 Appln. No. HCK1509TYP001295
7	DEEPA S D/o SHANMUKHAPPA S, POLICE LAYOUT, SWAMY VIVEKANANDA EXTN., GADIKOPPA, SHIVAMOGGA - 577205 Appln. No. HCK1509TYP001645	10	LAVANYA B No.166 G, RAILWAY QUARTERS, YESHWANTHPUR, BENGALURU - 560022 Appln. No. HCK1509TYP000938

LOCAL CADRE - 371J (HYDERABAD KARNATAKA REGION)

Sl. No.	Name of the candidates Sriyuths/ Smts.	Sl. No.	Name of the candidates Sriyuths/Smts.
1	MOHAMMED SHAH NAWAZ, H.No.6-4-25, G.D. TOTA THIMMAPUR PET, RAICHUR - 584101 Appln. No. HCK1509TYP001292	3	NAGARAJ, S/o CHANDRAPPA HUGAR, H. No. 1/13/1, ALANDI AT POST, TALUK BHALKI BIDAR DIST - 585 328 Appln. No. HCK1509TYP001807
2	ASHWAJEET, No. 2-907/76/21, PRAGATI COLONY, KALABURAGI - 585105 Appln. No. HCK1509TYP000755	4	ASHA H.No. 7-7-3, NAWADGERI JANAWADA ROAD BIDAR - 585401 Appln. No. HCK1509TYP001935

Sl. No.	Name of the candidates Sriyuths/Smts.	Sl. No.	Name of the candidates Sriyuths/Smts.
5	SUMA DUDDALE No.19-5-44, MADHAV NAGAR, NAUBAD, BIDAR - 585402 Appln. No. HCK1509TYP001257	8	PRAKASH H. No. 11-890/7, ASHOK NAGAR, KALABURAGI - 585103 Appln. No. HCK1509TYP001827
6	VIJAYALAXMI DEVAR H. No. 8/80, OPPOSITE PETROL BUNK, SHANTNAGAR (BHANKUR) CHITTAPUR, KALABURAGI - 585229 Appln. No. HCK1509TYP001452	9	VEERENDRA K H. No. 14-2-131, NEAR SANNA HANUMAN TEMPLE, LINGASUGUR ROAD, ASKIHAL, RAICHUR - 584102 Appln. No. HCK1509TYP000126
7	RAJASHEKHAR H.No.11-366/129/2A/88, BHAVANI NILAYA, AGRICULTURE LAYOUT, OPP. SHIVA MANDIR, NEW RAGHAVENDRA COLONY, KALABURAGI - 585103 Appln. No. HCK1509TYP001718	10	BANDAPPA RBI/165/C, RAILWAY COLONY, WADI JN., CHITTAPUR, KALABURAGI - 585225 Appln. No. HCK1509TYP001146

CONDITIONS

1. The candidates shall be on probation initially for a period of 2 years in accordance with Rule 9 of the High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973, as amended from time to time.
2. The candidates shall be taken on duty only on satisfactory proof of genuineness of original certificates to be produced by them at the time of duty report and if any of the documents so produced by the candidates in support of their claim found to be fake, then their candidature is liable for rejection without any notice.
3. The candidates may be posted to work at High Court of Karnataka, Principal Bench at Bengaluru or High Court of Karnataka having Benches at Dharwad / Kalaburagi.

4. The inter-se seniority between the selected candidates will be in accordance with their ranking in the final selection List.
5. The candidates at the time of reporting to duty are required to execute a bond on Stamp paper (Non-Judicial) with an undertaking that they will serve in the office of the High Court for a minimum period of 5 years failing which they will be liable to pay a sum of Rs.10,000/- (Rupees Ten Thousand Only).
6. The candidates have to report for duty within 15 days from the date of receipt of the order failing which, their names shall be liable to be cancelled from the Final Selection List.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

**Sd/-
(ASHOK G. NIJAGANAVAR),
REGISTRAR GENERAL**

To:

1. The Candidates concerned (20)
2. The Section Officer, HCA-I Branch (2 Copies)
3. Copies to: S.R. Unit / Increment Unit /Seniority List Unit / Assets and Liabilities/ HRMS Wing.
4. Proceedings file
5. Personal files
6. Office Copy